

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 249 (ND) 2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.03.2018.

NAME OF THE COMPANY: M/s Global Interactive Malls Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

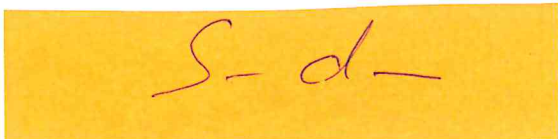
S.NO.	NAME	DESIGNATIONS	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Aditya Sharma, Advocate

For the Respondent: None

ORDER

Ld. Counsel for the Petitioner prays for an adjournment. At his request, adjourned to 22nd March, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)